COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 232 OF 2016 & IA NOs. 496 & 530 OF 2016

Dated: 24th May, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Jaiprakash Power Ventures Ltd. Appellant(s)

Vs.

M. P. Power Management Co. Ltd. & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Sakya Singha Chaudhuri

Ms. Molshree Bhatnagar a/w

Mr. Ashok Shukhla

Counsel for the Respondent(s) : Mr. Alok Shankar

Mr. Prashant Kumar Singh for

Mr. Paramhans h/f

Mr. Aashish Anand Bernard

for R-5

Ms. Ritika Singhal for R-6

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on <u>09.08.2018.</u>

(Justice N. K. Patil) Judicial Member (I. J. Kapoor) Technical Member

ts/mk